

furnished in Railway Workshops costs about Rs. 13,000/- more than timber bodied third class coach.

#### SUGAR-CANE CULTIVATION

\*958. **Shri S. C. Singhal:** Will the Minister of Food and Agriculture be pleased to state:

(a) the average percentage of the recovery of sugar from sugar-cane and the yield of sugar-cane per acre; and

(b) what was the area under sugar-cane cultivation during each year, for the last five years?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The All India percentage of recovery of sugar from cane during the season 1952-53 was 9:97. The average yield of sugar-cane per acre during that year was 2,693 Lbs.

(b) The area under sugar-cane during the years 1948-49 to 1952-53 was as under:

( figures in '000 acres)

1948-49	1949-50	1950-51	1951-52	1952-53
3,752	3,624	4,217	4,792	4,376

#### INDIAN LABOUR CONFERENCE

\*959. **Shri B. S. Murthy:** Will the Minister of Labour be pleased to state the important subjects discussed and conclusions arrived at the 13th session of the Indian Labour Conference held at Mysore from the 7th to 9th January, 1954?

**The Deputy Minister of Labour (Shri Abid Ali):** The subjects discussed were:—

- (1) Review of I.L.O. Conferences and Committees held recently;
- (2) Technical Assistance;
- (3) Problems of women labour;
- (4) Wage-fixing machinery;
- (5) Implementation of the Industrial Statistics (Labour) Rules;

- (6) Gorakhpur Labour Scheme;
- (7) Uniformity in legislation relating to Maternity Benefits; and
- (8) Payment of Provident Fund dues to a subscriber before retirement.

The two resolutions which were adopted at this conference have already been placed on the Table of the House. The Conference made several suggestions with regard to the other items.

#### RAILWAY CLEARING ACCOUNTS STAFF

\*960. **Shri T. K. Chaudhuri:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that about 240 repatriated staff of the Railway Clearing Accounts Officer, Delhi who were sheltered in one-roomed accommodation in June, 1948 as a temporary arrangement, have not been provided with any alternative accommodation up till now;

(b) whether these persons forfeit their full-house rent allowance over and above half of the standard rent, or 10 per cent. of the pay, whichever is less;

(c) the reasons therefor; and

(d) whether Government have any plans in the near future to provide them with suitable accommodation?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir. 10 employees have, however, since been provided with separate accommodation.

(b) Yes, Sir.

(c) The House rent allowance is paid to the staff who are not provided with any Government accommodation and is not admissible to those who occupy accommodation provided by Government.

(d) Yes, Sir. Shortage of quarters is being made up every year, on a programmed basis. Independent

accommodation would be allotted as and when opportunity occurs keeping, of course, in view the demand of other staff as well.

#### DEEP-SEA FISHING

\*961. **Shri Gopala Rao:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the experiments in deep-sea fishing have proved profitable; and

(b) if the reply to part (a) above be in the negative, what steps Government propose to take in the matter?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes, in providing information about fishing grounds, fishing gears and training of personnel.

(b) Does not arise.

#### RENT OF RAILWAY QUARTERS

\*964. **Shri Raghavaiah:** Will the Minister of Railways be pleased to state:

(a) whether the railway workers at Hubli have protested against the increase in house rent;

(b) if so, the reasons for the same; and

(c) the steps Government have taken to redress their grievances?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) The increase in the rents was due to the introduction of a uniform system for the whole of the Southern Railway on the same basis as exists on other Government Railways.

(c) It has been decided to give effect to the increase in rent in four half yearly instalments commencing from 1-10-53. In no case is rent recoverable in excess of 10 per cent. of the emoluments of an employee.

#### PALAR BRIDGE

\*977. **Shri Kachiroyar:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the construction of an overbridge on the river Palar (Madras State) between Ranipet and Arcot has been included in the Five Year Plan;

(b) if so, the estimated expenditure that is proposed to be incurred in this connection; and

(c) when the work is to be started and when it will be completed?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) Rs. 21.00 lakhs roughly.

(c) The work is expected to be started during 1954-55 and completed within two to three years.

#### टेलीग्राफ तार की चोरी

\*९८६. **श्री रघुनाथ सिंह:** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५३ में कितनी टेलीग्राफ तार चुराई गई और उसका मूल्य कितना था; और

(ख) इस चोरी के कितने मामले पकड़े गये और कितने चालान किये गये ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a)

Quantity 257,738 lbs.

Value Rs. 8,41,205

(b) Detected 3,689

Challaned 80 cases.

#### OVERTIME ALLOWANCE FOR POSTAL STAFF

\*987. **Shri Raghavaiah:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that some categories of postal employees are obliged to work on postal holidays; and